

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.12.2019 (FRIDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 4117 of 2019 in Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	
2.	Comp. App (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	

For Admission (Fresh Case)

3.	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	
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For Admission (After Notice)

4.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	Ridhima Sehgal	Khushboo Aggarwal- R3, Lalit Mohan- RP
5.	Comp. App. (AT) (Ins) No. 1168 of 2019	Navneet Jain Vs. Manoj Sehgal	Nahush Jain	
6.	Comp. App. (AT) (Ins) No. 1179 of 2019	Dilip Singh Sisodiya. Vs. Ramchandra D. Choudhary	Shashank Singh	Elina Banerjee
7.	Comp. App. (AT) (Ins) No. 1293 of 2019	Oriental Bank of Commerce Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Karishma Jaiswal
8.	Comp. App. (AT) No. 124 of 2019	Flipkart Logistics Pvt. Ltd. & Ors. Vs. Regional Director & Ors.	Prikal K. Arjun	Sushma Singh

For Hearing

9.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka With	Varuna Bhanrale	P.S. Singh
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10.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr. With	Shankh Sengupta	P.S.Singh
11.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh
12.	Comp. App. (AT) No. 107 of 2019	United spirits Ltd. & Anr. Vs. Neel Rajesh Shah & Anr.	Anand S. Pathak	Ajay Kr. Chopra
13.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami- R1 Pradip Das-R2
14.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal- R1

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By Order

-sd/-

Registrar